beldw the road surface resulting in cable breakdown frequently; and

(b) if so_ whether Government propose to improve the situation and if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. The cab!e_s are laid as per standards generally. In fact important cable_s Ae (aid S ft. below road surface to avoid damages. However, in certain i-es due to constructional difficulties cables are laid at shallow depth with sufficient precautions.

Breakdowns do sometimes occur due II damage to cables by digging operations by other public utilities despite these prevail tions

i It is proposed to construct underground ducts to protect the cables from external damages on long-term basis for primary and junction cables. Jelly filled cables are being used in distribution network to prevent breakdowns due to in-fcress of water.

Use of telephone cables

- 2656. SHRIMATT 1LA BHATTA-CHARYA: Will the Minister of COM-MUNICATIONS be pleased to state:
- (a) whether it is a fact that jelly filled and Stalpath telephone cables of 81 lbs | 61 lbs are being used instead of 40 lbs which are of high grade and international standard:
 - (b) if so, what are the reasons therefor;
- fc} whether the system i_s proposed to be changed; and
 - (d) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) and (b) Yes, Sir. The Department is using jellyfilled cable_s of 6 1/2 lbs and 10 lbs gauge. This is as per international standards. The. stalpath cables were imported and used as one time requirement

i'u the Department. 40 Ib_b cables are rarely used and these are foi special requirements only.

(c) and fd) There is no proposal to change the system of using jellyfilled cable* in the cables network a_s this is as P^{61} " international standards and practK

Task tor public sector enterprises

- 2657. SHRI NEPALDEV BHATTA-CHARJEE: Will the Minister of INDUS-IKY be pleased to state:
- a) whether any year-wise task was formulated for the public sector enterprises under the control of the Ministry of Industry;
- ib) if so, the details of the tasks assigned and their achievements since the of formulation uptodate; and
- (C) the reasons in the cases of shortfall in achieving the targets?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI M. ARUNACHA-LAM): fa) and (b) The year-wise tasks for the public sector enterprises are formulated by the public sector enterprises in consultation with the Ministry. These tasks are also indicated in terms of financial and production targets at the beginning of each year and the performance of the public enterprises is thereafter being reviewed periodically in terms of the assigned targets.

The performance details of each public sector enterprise are analysed and furnished in the Public Enterprises Survey brought out every year. This is also tabled in Parliament annually.

- (c) There are various reasons which contribute to the shortfall in achieving targets. The following are some of the reasons for shortfall in achieving targets:
 - (i) Power shortage,
 - (ii) Recessionary conditions in some industries,

(iii) Uneconomic prices especially in the case of commodities under adminis-I prices such as coal, fertilizer etc., and

Labour unrest.

Discovery of coal reserve in Eastern India

;. SHRI NEPALDEV BHATTA-UEE: Will the Minister oE ENERGY be pleased to state:

whether any new site of coal reserves has been discovered recently in Eas1 findia;

0 if so, the details thereof; and

.vhether there is any plan to cteve-,. said site and if so. the details -of?

MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) Geologi-Sorvey of India has recently located deposits in the following areas:

Bengal: Dramsajoy Coalfields Dholka areas Pachimideocha, Deuuamga-, Harimsingha.

> tstem Bokaro Coalfield, Kaiyo-Gomia, Saram and Dhari, South apura Tokisud.

Oi Lcher Coalfields, Kosla.

lal exploration in these areas has been taken up.

iioti of fi/hds to small scale industry 'reduction of synthetic fibres

- •>659. SHRI SUKOMAL SEN: Will Minister of INDUSTRY be pleasad: ite:
- (a) whether Government have any plan to allocate funds to small scale industry for the production of synthetic fibres under the liberalised licensing policy;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

©Previously Unstarred Question 2259 transferred from the 10th December, 1985.

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R K. IAICHANDRA SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) Synthetic fibre industry is capital I intensive and an economically viable unit cannot be set up in small scale sector.

Orders received by Burn and Company etc.

26S0. SHRI NEPALDEV BHATTA-CHARJEE: Will the Minister of INDUSTRY b_e pleased t_0 State:

- (a) the tola) volume of orders tjn terms of tonnage and of rupees) received by the Burn and Company and Burn Standard Company since 1980 from different Central Government sources;
- (b) what is the share of Indian Railways to these orders; and

the total volume of orders (in terms of tonnage and of rupees) received by the small-scale industries of Howre,h during the last three years from different Central Government sources and the of Indian Railways thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRT M. ARUNA-CHALAM); (a) to (c) The information is being collected.

Sachar Committee on Companies Act

- 2661. SHRI SURESH KALMADI: Will the Minister of INDUSTRY b_e pleased to state:
- (a) by when Government propose to implement the recommendations relating to the Companies Act made by the Sachar Committee:
- (b) whether Government propose to delegate the power_s to the regional offices of th_e Company Law Board in matters like appointmentjre-appointment of mana gerial personnel: and
- (c) whether Government propose to dispense with the requirements as regards publishing the information in respect of